

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

This is the 11<sup>th</sup> day of September, 2018.

**ORIGINAL APPLICATION NO. 722 of 2012**

**HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

Nem Chand .....Applicant.

**VERSUS**

Union of India & others .....Respondents

Advocates for the Applicant: Shri Vijay Gautam

Advocate for the Respondents : Shri R.K. Srivastava

**O R D E R**

**(Delivered by HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)**

List revised. None present for the applicant. Shri R.K. Srivastava counsel for the respondents.

2. From the perusal of file, it is evident that applicant was not present on the listed dates i.e. on 4.9.2014 and 11.1.2017. It seems that the applicant has lost interest in pursuing this OA.

3. Accordingly, the OA is dismissed in default and for non-prosecution.

**(Mohd. Jamshed)  
Member (A)**

**(RAKESH SAGAR JAIN)  
MEMBER-J**

Manish/-